

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00101/2021 in & OA/310/01635/2019

Dated Thursday the 4th day of March Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

K.Rubak S/o. (late) Ms. M.G.K.Poongothai,
No. 21/140-2, Kollapalayam Road,
Manalmedu Thottam,
ASM Colony,
Pachampalayam, Anthiyur Taluk & Post,
Erode 638501.

....Applicant/Applicant

By Advocate M/s. Yogesh Kannadasan

Vs

1.Union of India,
rep by the Divisional Railway Manager,
Southern Railways,
Salem Division, Salem 636005.

2.Union of India,
rep by its General Manager,
Southern Railways, Chennai 600003.

3.Union of India,
rep by the Divisional Personnel Officer,
Confidential Section, Personnel Branch,
Southern Railways,
Salem Division, Salem 636005.Respondents/Respondents

By Advocate Mrs. Meera Gnanasekar

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

For some technical reasons, counsel for the applicant could not be connected.

2. Perused the MA. For the reasons stated and in the interest of justice, MA 101/2021 filed for withdrawal of the OA is allowed.
3. Accordingly, OA is dismissed as withdrawn.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

04.03.2021

SKSI